

The Lok Sabha reassembled after
Lunch at Half Past Fourteen Hours of
the Clock.

RE. REPORTED STARVATION
DEATHS IN RAJASTHAN

[MR. DEPUTY-SPEAKER in the Chair]

RE. FAMINE CONDITIONS IN
CHHATISGARH, MADHYA PRA-
DESH

श्री मधु रिश्मि (बांका): मैं आपसे एक
प्रार्थना करना चाहता हूँ। मैं दो मिनट से
अधिक आपका समय नहीं लूँगा। छत्तीसगढ़
के इलाके में भुखमरी की स्थिति है। वहाँ
छात्र आदिवासी और किसान आन्दोलन कर
रहे हैं। वहाँ क्या हुआ इसके सम्बन्ध में यह
ब्रज तार मुझे मिला है।

"छात्रों द्वारा रायपुर जिला बन्द का
सफल आयोजन सफलता से चिढ़ कर कांग्रेसियों
तथा शासन द्वारा उत्तेजना। अशु गैस
लाठी चार्ज फायर कर्फ्यू और पुलिस का
अमानक आतंक। प्रशासन अक्षम शहर पुलिस
के कब्जे में। छात्र नेता अश्वनी दुबे विधायक
पुरुषोत्तम कौशिक गिरफ्तार ताकि विधान
सभा में पूरे मामले को न उठा सकें। आप से
बिनती है कि मदन में पूरे जोर से उठाएं।"

अध्यक्ष महोदय : भुखमरी का सवाल
केन्द्र के दायरे में आता है। भुखमरी के ऊपर
यहाँ पर कई बार बहस हो चुकी है। मेरी आप
से एक ही प्रार्थना है कि मन्त्री महोदय से इस
भुखमरीी लपर आप एक वक्तव्य
दिलाएं।

SHRI KRISHNA CHANDRA HAL-
DER (Ausgram): I want to make a
submission.

MR. DEPUTY-SPEAKER: If I
depart a little bit, everybody takes
advantage.

SHRI KRISHNA CHANDRA HAL-
DER: I gave notice under rule 337.
News has appeared in the papers that
seven persons have died of starvation
in Rajasthan. So, I want to draw the
attention of the Government through
you and request the Minister of Agri-
culture and Irrigation to make a state-
ment and to supply adequate food to
Rajasthan.

SHRI JYOTIRMOY BOSU (Dia-
mond Harbour): In the list of
business for last session Shri Raghu
Ramaiah had mentioned the Urban
Property Ceiling Bill as one which
was supposed to come here for enact-
ment. Now in this Government speech
it has been mentioned that it would
be Urban Land Ceiling Bill, and not
Property Ceiling Bill. Since Bulletin
Part II has been published by the Lok
Sabha Secretariat only the other
day, I want to draw your
attention to the great discrepancy
between the two. I want to know
whether it would be the Urban Pro-
perty Ceiling Act or only Urban Land
Ceiling Act. I want to mention that
they are deceiving the people all the
time.